

Calcutta, for the year 1983-84 along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Statistical Institute, Calcutta, for the year 1983-84.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in library. See No. LT 1151/85]

#### ASSENT TO BILLS

[English]

SECRETARY-GENERAL : Sir, I lay on the Table the following four Bills passed by the Houses of Parliament during the last session and assented to since a report was last made to the House on the 20th May, 1985 :—

- (1) The Payment of Bonus (Amendment) Bill, 1985
- (2) The Finance Bill, 1985
- (3) The Companies (Amendment) Bill, 1985
- (4) The High Court and Supreme Court Judges (Conditions of Service) Amendment Bill, 1985.

2. Sir, I also lay on the Table copies, duly authenticated by the Secretary-General of Rajya Sabha, of the following seven Bills passed by the Houses of Parliament during the last session and assented to since a report was last made to the House on the 20th May, 1985 :—

- (1) The Terrorist and Disruptive Activities (Prevention) Bill, 1985
- (2) The Coinage (Amendment) Bill, 1985
- (3) The Andhra Pradesh Legislative Council (Abolition) Bill, 1985

- (4) The Tea Companies (Acquisition and Transfer of Sick Tea Units) Bill, 1985
- (5) The Monopolies and Restrictive Trade Practices (Amendment) Bill, 1985
- (6) The Arms (Amendment) Bill, 1985.
- (7) The Securities Contracts (Regulation) Amendment Bill, 1985.

#### AMENDMENTS TO DIRECTIONS BY THE SPEAKER UNDER THE RULES OF PROCEDURE AND CONDUCT OF BUSI- NESS IN LOK SABHA

[English]

SECRETARY-GENERAL : I beg to lay on the Table a copy of the amendments to Direction 115B (Hindi and English versions) issued by the Speaker under the Rules of Procedure and conduct of Business in Lok Sabha.

[Placed in Library See. No. LT 1152/85]

#### COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

[English]

##### First Report

SHRI M. THAMBI DURAI (Dharam-puri) : I beg to present the First Report (Hindi and English versions) of the Committee on Private Members Bills and Resolutions.

#### ESTIMATES COMMITTEE

[English]

##### Sixth Report and Minutes

SHRI CHINTAMANI PANIGRAHI (Bhubaneshwar) : I beg to present the Sixth Report (Hindi and English versions) of the Estimates Committee on the Ministry of

Tourism and Civil Aviation—Tourism Promotion in Himachal Pradesh and Minutes of the sittings of the Committee relating thereto.

— — —

[*Translation*]

SHRIMATI KRISHNA SAHI (Begusarai) : Mr. Speaker, Sir, today's Calling Attention relates to a very important subject it should be converted into discussion under Rule 193.

[*English*]

SHRI K.K. TEWARY : Let there be a debate under 193.

MR. SPEAKER : I have admitted it as a Calling Attention Motion. But if all of you want to convert it into a discussion, I have no objection. But you will have to find time and you will have to sit after 6 o'clock.

SHRI B.K. GADHVI (Banaskantha) : We are very happy that you are amenable to this suggestion. This is a very serious and important subject. The sense of the House should be taken and it should be discussed under rule 193.

MR. SPEAKER : When I say that I am amenable to that and I am ready to do it, you have to find the time. After six you have to sit.

SHRI B.K. GADHVI : Does not matter...(*Interruptions*).

MR. SPEAKER : It will be for today because we have got another discussion tomorrow.

AN HON. MEMBER : Keep it for tomorrow, Sir.

MR. SPEAKER : I have got another discussion tomorrow.

AN HON. MEMBER : This is a serious matter, it cannot be discussed under Calling Attention. (*Interruptions*).

MR. SPEAKER : That is what I have said, I have no time, I cannot create time...

(*Interruptions*)

MR. SPEAKER : Today at six O'clock this will be taken up as discussion under Rule 193.

[*Translation*]

SHRI KALI PRASAD PANDEY (Gopalganj) : Mr. Speaker, Sir, floods are playing havoc in every States. A discussion should take place on this subject also.

(*Interruptions*)

[*English*]

MR. SPEAKER : It will be taken up at six O'clock.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI GHULAM NABI AZAD) : We can take it up at 4 O'clock, Sir.

[*Translation*]

MR. SPEAKER : I have no objection.

[*English*]

We can do that...

(*Interruptions*)

MR. SPEAKER : Tomorrow we are going to have a discussion on natural calamities.

SHRI BASUDEB ACHARIA : Sir, I have also given a notice of Calling Attention on the falling price of jute...(*Interruptions*). Jute mills in West Bengal....(*Interruptions*).

MR. SPEAKER : No, nothing, you can discuss it with me...

(*Interruptions*)

MR. SPEAKER : I have told Mr. Tewary...

(*Interruptions*)

MR. SPEAKER : Mr. Acharia, why cannot you be just cooperative ? I have told Mr. Tewary and I have told you that we are going to discuss it...